NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 26/12	TP 34/16	Hearing	397/398	Ramesh Kumar Srinivas & Anr. Vs. Ascent Software Solutions (India) Pvt. Ltd. & 3 Ors.

SL. NAME (IN CAPITAL)

SIGNATUR

NO. & PHONES UTABLE Etitioner is present RESPONDENTS

NO. & PHONES UTABLE ETITIONER IS INFORMED FOR PETITIONER. Petitioner is called, absent. Counsel for respondent is present. He is informed that there is no application filed by the respondents for rejection of the main petition.

THAR ISH KUMAP V.L.

RESPONDENTS

List it finally for hearing on main petition on 01.09.2017.

MEMBER (J)

MEMBER (T)

P.T.O.